

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 68(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: Mr. Jasmeet Singh Bhandari & ors.
Vs.
M/s. Bhandari Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

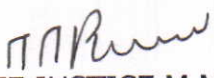
1.	K. Datta ,	Adv.		
2.	Diggaj Pathak,	Adv.	R- 4 to 6 9 to 11	
1.	Ms. Divya Bhalla,	Adv	R283	Divya Bhalla
1.	BHAVITT K RASTOGI	—	Petitioner	Bhavitt
1.	ALOK TIWARI ,	Adv	RESPONDENT 8	
2.	DAKSHAYANI SAXENA ,	Adv		


P.T.O.

Order

Learned counsel for the parties have stated that pleadings in the instant petition are complete.

List for arguments on 20.10.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

22.9.2016
(P.K. Sud)